

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 513 of 2019

IN THE MATTER OF:

Bannari Amman Spinning Mills Ltd. ...Appellant

Vs

My Choice Knit & Apparels Pvt. Ltd.Respondent

Present:

**For Appellant: Mr. Mudit Sharma and Ms. Nandini Sharma,
 Advocates**

For Respondent: Mr. Shivam Narang, Advocate

ORDER

08.08.2019 Due to paucity of time, the matter could not be taken up.

Post the case 'for Admission (After Notice)' on **16th August, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)